

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2319
TO BE ANSWERED ON 31.07.2017**

MERGER OF CMPFO WITH EPFO

2319. SHRI A.T. NANA PATIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to merge Coal Mines Provident Fund Organization (CMPFO) with Employees' Provident Fund Organization (EPFO);**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) the steps taken by the Government to protect the interests of the beneficiaries and pensioners of CMPFO who are likely to get less pension after merger?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): Government has not taken any decision to merge Coal Mines Provident Fund Organisation (CMPFO) with Employees' Provident Fund Organisation (EPFO).

(c): Does not arise in view of reply to part (a) & (b) of the Question above.
